(b) if so, the number of inquiries so held and the number of officers so deputed; and

(c) whether the Government of those foreign countries have extended their co-operation in such inquiries?

The Minister of Finance (Shri Morarji Desai): (a) There has been no such deputation upto the 1st September, 1962.

(b) and (c). Do not arise.

Correction of Answer to Unstarred Question No. 2164, dated 3-9-1962

The Minister of State in the Ministry of Home Affairs (Shri Datar): For the reply to part (a) of Unstarred Question referred to above the following may please be substituted:

"(a) The allowance being paid to Government employees in Naga-land at a rate of 33-1/3 per cent of their pay, subject to certain minima and maxima is called 'special pay' and not 'Disturbed Allowance'.".

---

12 hrs.

OBITUARY REFERENCE

Mr. Speaker: I have to inform the House of the sad demise of Shri V. K. Vidyalankar Koratkar who passed away on the 3rd September, 1962 at Hyderabad at the age of 66.

Shri Koratkar was a Member of the Second Lok Sabha during the years 1957 to 1962.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

12.01 hrs.

COLLISION BETWEEN MOTOR TRUCK AND LIGHT ENGINE NEAR JUNNERDO

श्री बागड़ी (हिसार) : मैं नियम १९७ के अन्तर्गत रेल मंत्री का ध्यान निम्न अविलम्बनीय लोक महत्व के विषय की ओर आकृष्ट करता हूं और चाहता हूं कि वह इस सम्बन्ध में अपना वक्तव्य दें :

१ सितम्बर, १९६२ , को सेंट्रल रेलवे के जुन्नरदेव स्टेशन के पास हुई रेल दुर्घटना जिसके फलस्वरूप ४ व्यक्तियों की मृत्यु हुई और अन्य घायल हुए ।

रेलवे मंत्रालय में उपमंत्री (श्री शाहनवाज खां) : १–९–१९६२ रात में लगभग ९ बज कर ३० मिनट पर मध्य रेलवे के परालिया-आमला सैक्शन में जुन्नारदेव से इकलहरा की ओर जाता हुआ एक खाली इंजन मील ५८५, १।२ पर स्थित समवार फाटक नं० १५ पर (जुन्नारदेव स्टेशन की सीमा के अन्दर) एक ट्रक से टकरा गया । बिना अन्तर्पाश वाले इस समाचार फाटक पर चौकीदार तैनात है ।

इस दुर्घटना की वजह से ट्रक में बैठे हुए ३ व्यक्ति वहीं मर गये । ट्रक के ड्राइवर और कन्डक्टर समेत ७ व्यक्तियों को चोटें आयीं । इनको जुन्नारदेव के स्थानीय अस्पतालों में भेज दिया गया । बाद में उनमें से कुछ नागपुर के मेडिकल कालेज अस्पताल में भेज दिए गए ।

जो जख्मी अस्पतालों में भेजे गये थे, उनमें से दो बाद में मर गए । दूसरे दो जख्मियों को अस्पताल से छुट्टी दे दी गई है । बाकी तीन अभी अस्पताल में हैं, दो नागपुर के अस्पताल में और एक जुन्नारदेव के अस्पताल में ।

[श्री शाहनवाज खां]

दुर्घटना की सूचना मिलते ही आमला से मैडिकल वान तुरन्त घटनास्थल पर भेज दिया गया और उसी वान में सहायक सर्जन भी वहां गए ।

सीनियर स्केल अफसरों की एक कमेटी दुर्घटना के कारण की जांच कर रही है ।

Shri Nambiar (Tiruchirapalli): It may be read in English also.

Shri Shahnawaz Khan: At about 21.30 hrs. on 1st September, 1962, a collision took place between a light engine proceeding from Junnerdeo to Iklehra on the Parasia—Amla Section of Central Railway and a motor truck on a non-interlocked manned level crossing gate No. 15 situated at Mile 585½ (within station limits of Junnerdeo).

As a result of this accident, three occupants of the truck were killed on —the spot. Seven others including the truck driver and the conductor, sustained injuries and were sent to the local hospitals at Junnerdeo. Later some of them were transferred to the Medical College Hospital at Nagpur.

Of the injured sent to the hospitals, two succumbed to their injuries later. Another two have since been discharged. The remaining three are still in hospitals, two at Nagpur and one at Junnerdeo.

The Medical Van from Amla accompanied by the Assistant Surgeon, Amla was rushed to the site immediately on receipt of information about the accident.

A committee of Senior Scale Officers is investigating the cause of the accident.

श्री बागड़ी : अध्यक्ष महोदय, मैं रेलवे मंत्री महोदय से एक तो यह पूछना चाहूंगा कि उनके वक्तव्य में इस बारे में कुछ भी नहीं दिया गया है कि यह ट्रक कैसे फाटक के अन्दर आ गयी, किस कमी की वजह से ऐसा हुआ, आया यह रेल कर्मचारियों की .

अध्यक्ष महोदय : आप सवाल कीजिए, जो उन्होंने नहीं दिया उस पर तकरीर करने की इजाजत नहीं दी जा सकती ।

श्री बागड़ी : मैं सवाल तो कर दूंगा लेकिन उनको समझ में नहीं आएगा ।

अध्यक्ष महोदय : आर्डर, आर्डर । आप सवाल इस तरह से करें कि सब की समझ में आ सके । आप सवाल कीजिए । इतने लम्बे चौड़े बयान के बाद सवाल नहीं आएगा ।

श्री बागड़ी : मैं पूछना चाहता हूं कि जब यह दुर्घटना हुई तो चौकीदार उस समय वहां मौके पर था या नहीं, और अगर था तो ट्रक कैसे अन्दर आ गयी । दूसरी बात मैं यह जानना चाहता हूं कि जो व्यक्ति इंजिन में बैठे थे उनका या इंजिन का क्या नुकसान हुआ ?

श्री शाहनवाज खां : जिस वक्त यह हादसा हुआ फाटक खुला था । इंजिन में जो आदमी थे उनमें से किसी को नुकसान नहीं हुआ ।

Shri S. M. Banerjee (Kanpur): The Minister said that it is not possible to man all the unmanned gates. But this accident occurred at a manned gate.

श्री बागड़ी : मेरे सवाल का पूरा जवाब नहीं आया ।

अध्यक्ष महोदय : उनका सवाल था कि कुसूर किसका था, फाटक वाले चौकीदार का या किसी और का, और उस बारे में क्या कदम उठाया गया । अगर चौकीदार वहां था तो उसे ट्रक को रोकना चाहिए था । अगर यह फाटक लाजिमी तौर से बन्द होना चाहिए था, तो क्या इसमें गेटमैन की गलती थी ।

श्री शाहनवाज खां : फाटक को बन्द होना चाहिए था । इसमें गेटमैन की गलती थी या स्टेशन मास्टर की गलती थी यह अभी तय नहीं हो सका है ।

Shri Eswara Reddy (Cuddapah): Since it was a light engine, may I know whether any information was given to the gate-keeper?

Mr. Speaker: That is still to be found out whether information was given to the gate-keeper by the Station Master or not.

Shri Nambiar: That is the normal practice.

Mr. Speaker: Whether it was followed is yet to be found out.

Shri Nambiar: My submission is that it is a non-interlocked section; it was a non-scheduled train and light engine. So, there must have been some information. I want to know whether that information was given.

Mr. Speaker: Order, order. The hon. Members seems to be having more information.

श्री विश्राम प्रसाद (लालगंज) : अध्यक्ष महोदय, मेरी एक प्रार्थना है । मैंने भी कालिंग अटेंशन का नोटिस दिया था. . .

अध्यक्ष महोदय : वह मुझसे बाद में आकर पूछ सकते हैं ।

12.08 hrs.

PAPERS LAID ON THE TABLE

Finance Accounts and Notifications under Public Debt Act

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): On behalf of Shri Morarji Desai, I beg to lay on the Table:—

(i) a copy of the Finance Accounts of the Central Government for the year 1960-61. [*Placed in Library. See* No. LT-406/62].

(ii) a copy each of the following Rules under sub-section (3) of section 28 of the Public Debt Act, 1944:—

(a) The Public Debt (Second Amendment) Rules, 1962 published in Notification No. G.S.R. 1095, dated the 25th August, 1962.

(b) The Public Debt (Compensation Bonds) Second Amendment Rules, 1962, published in Notification No. G.S.R. 1096, dated the 25th August, 1962.

(c) The Public Debt (Annuity Certificates) Second Amendment Rules, 1962, published in Notification No. G.S.R. 1097, dated the 25th August, 1962. [*Placed in Library. See* No. LT-403/62].

Annual Report of Hindustan Machine Tools Limited and Review by Government

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): I beg to lay on the Table a copy each of the following papers:

(i) Annual Report of the Hindustan Machine Tools Limited, Bangalore, for the year 1961-62, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(ii) Review by the Government on the working of the above company. [*Placed in library. See* No. LT-402/62].

Annual Report of Oil and Natural Gas Commission

The Minister of Mines and Fuel (Shri K. D. Malaviya): I beg to lay on the Table a copy of Annual Report of the Oil and Natural Gas Commission for the year 1961-62, under sub-section (3) of section 23 of the Oil and Natural Gas Commission Act, 1959. [*Placed in Library. See* No. LT-401/62].